

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3118
ANSWERED ON:11.05.2006
ONGC S JOINT VENTURE PROJECTS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation Ltd. has entered into several Joint Ventures in the country and abroad for expanding its operations in exploration, pipelines, refinery projects and oil retailing.
- (b) if so, the details thereof; and
- (c) the percentage of equity of ONGC in these Joint Venture Projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c) : Oil and Natural Gas Corporation Limited (ONGC) has entered into Joint Ventures (JVs) with other partners in India and abroad to promote its activities in the areas of oil and gas exploration and development, pipeline transportation, refining, etc. The details in this regard, including the percentage of ONGC's share in these JVs are given in Annexe-I.

Apart from the above, ONGC Videsh Limited (OVL), the wholly owned subsidiary of ONGC, engaged in oil and gas exploration and production activities abroad, has entered into JVs for E&P projects. The details are at Annexe-II.

OVL has also entered into a Joint Venture agreement with M/s Mittal Investments Sarl for cooperation in the hydrocarbons business. In the Joint Venture, OVL, Mittal Investments Sarl and Financial Institutions have Participating Interests of 49.98%, 48.02 and 2%, respectively.